

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**6. IA 1956/2024- New Application Hearing IA 4863/2023
IA 33/2022-60(5) IA 1765/2024 In C.P. (IB)/1765(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

**NAME OF THE PARTIES: - IA 1956/2024- Darwin Platform
Infrastructure Limited
V/s
Union Bank of India
IA 4863/2023 Darwin Platform
Infrastructure Limited
V/s
Shailesh Verma
IA 33/2022 Shailesh Verma
V/s
Dhiren Kot
IA 1765/2024 Abhijeet Pramod Pawar
V/s.
Shailesh Verma
IN THE MATTER OF
Raj Infrastructure Development
(India) Pvt Ltd.
V/s
Lavasa Corporation Ltd.**

Section: 60(5), 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1956/2024: - Sr. Adv. Mr. Gaurav Joshi a/w Adv. Ameet Naik, Adv. Dhruva Gandhi, Deepak Deshmukh, Abhishek Kale, Vivek Dwivedi and Adv. Nevil M Chopra appeared for the Applicant/Successful

Resolution Applicant. Adv. Shriraj Khambete appeared for the Respondent lenders. List this matter on **07.05.2024**.

IA.No.4863/2023: - Adv. Kriti Kalyani appeared for the RP through VC. Adv. Deepali Saxena appeared for the Respondent no. 2. List this matter on **07.05.2024**.

IA.No.1765/2024: - Adv. Sandesh R Shukla i/b Adv. Vivek Patil appeared for the Applicant. List this matter on **07.05.2024**.

IA.No.33/2022: - Adv. Kriti Kalyani appeared for the RP through VC. Adv. Aditya Raut appeared for the Respondents. List this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)